

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5325
ANSWERED ON:14.08.2014
OVERLAPPING OF RURAL DEVELOPMENT SCHEMES
Patil Shri Shivaji Adhalrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government is aware that there is a plethora of welfare schemes in both the Central and State sectors for the rural development;
- (b) if so, the details thereof;
- (c) whether the Union Government has identified those schemes which are overlapping and create confusion;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Union Government to rationalize those schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b): The Union Government is implementing various rural development schemes including Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Gram Sadak Yojana (PMGSY), National Rural Livelihoods Mission (NRLM), Indira Awaas Yojana (IAY), National Social Assistance Programme (NSAP) and Integrated Watershed Management Programme (IWMP) in rural areas of the country through State Governments and UT Administrations with the objective of bringing about overall improvement in the quality of life in rural areas through employment generation, development of rural infrastructure and provision of other basic amenities. The details of the major Centrally Sponsored Schemes implemented by the Union Government for rural development are given at Annexure-I.

(c) to (e): Based on the recommendations of Shri B.K. Chaturvedi Committee, the Government has earlier carried out the rationalization of Centrally Sponsored Schemes, including schemes for rural development, by reorganizing them into 66 umbrella schemes. Review of the schemes for improving their efficiency is a continuous process.